

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/1327/2017
M.A/350/802/2017

Date of Order: 03.03.2021

Coram: Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

JOLLY CHAKRABORTY

--Applicant

-Vs-

EASTERN RAILWAY

--Respondents.

For The Applicant(s): None

For The Respondent(s): Ms. C. Mukherjee

O R D E R (O R A L)

Per: Dr. Ms. Nandita Chatterjee, Member (A):

None appeared on behalf of the applicant despite repeated calls.

2. On the last occasion also, none had appeared to press the matter.
3. Therefore, it is presumed that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.
4. Ld. counsel for the respondents is present.

(Nandita Chatterjee)
Member (A)

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